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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 08.08.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	CA Aravind Maiya	Kunal Vajani	Zoheb Hossain
	No. 306 of 2024	Vs.		Vivek Gurnani
	& I.A. No. 6599,	National Financial Reporting		Vivek Gaurav- R1
	6600, 6601 of	Authority & Ors.		
	2024 & 2197 of			
	2025			
	(With Defects)			
	Part Heard			
2.	Comp. App. (AT)	K Pandeya & Co. & Anr.	Rohan Batra	Zoheb Hossain
	No. 193 of 2023	Vs.		Vivek Gurnani
	& I.A. No. 4751,	National Financial Reporting		Farheen Penwale
	4752, 4753 of	Authority (NFRA)		
	2023			
	Part Heard			
3.	I.A No. 4091 of	Rohit Kumar	Saurabh Jain	Sumesh Dhawan
	2025 in Comp.	Vs.		Abhay A Jena- R1
	App. (AT) (Ins)	Yogesh Gupta & Anr.		Kumar Anurag Singh
	No. 296 of 2024			Zain A. Khan
				Dhananjaya Mishra
4.	I.A No. 4092 of	Sanjeeb Kumar Jha	Saurabh Jain	Sumesh Dhawan
	2025 in Comp.	Vs.		Abhay A Jena- R1
	App. (AT) (Ins)	Yogesh Gupta & Anr.		Kumar Anurag Singh
	No. 295 of 2024			Shwetank Singh
				Zain A. Khan
				Dhananjaya Mishra

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			11.4	osite. https://nciat.mc.im/
5.	I.A No. 4093 of	Arun Kumar Bag	Saurabh Jain	Sumesh Dhawan
	2025 in Comp.	Vs.		Abhay A Jena- R1
	App. (AT) (Ins)	Yogesh Gupta & Anr.		Kumar Anurag Singh
	No. 298 of 2024			Shwetank Singh
				Dhananjaya Mishra
6.	Comp. App. (AT)	Shreeji Cotfab Ltd.	Pallavi Singh	Abhishek Anand
	(Ins) No. 1030 of	Vs.		Nipun Gautam
	2022 & I.A. No.	GPI Textiles Ltd. & Anr.		
	2980 of 2022			
	Part Heard			
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By order of Hon'ble Chairperson -Sd/-Registrar